

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **11.03.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 34/2026 For Stay IA No. 418/2026 (With Defects)	G Ravi Sankar & Anr Vs S Radhakrishnan & 2 Ors.	Mr. Menon	Dr. SV Rama Krishna For Caveator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in